NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/55/2017

NAME OF THE PETITIONER(S)

: STAND21 FRANCE

NAME OF THE RESPONDENT(S)

: STAND21 EXPORTS (I) PVT LTD & 4 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

P. H. Aravind Pandian

Simior Advocates

S-Mukundan

P. G. r. dhouan Dominic C. Domid

ORDER

Counsels for both the parties are present. Counsel for the Respondent is directed to file counter before the next date of hearing by serving a copy of the same along with relied upon documents to the Counsel for the Petitioner. Matter is posted for arguments in relation to the interim prayers. Put up on 14.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk